

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

e-mail: [nongazettedmainwing@gmail.com](mailto:nongazettedmainwing@gmail.com)

**Subject:** Appointment of Computer Operator, Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022.

**ORDER**

No. 632 of 2024/RG/NG-444(I) Dated: 03-06-2024

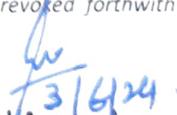
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Computer Operator in the pay Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	JA2050915	Pooja Devi W/o Gagan Deep Singh R/o H. No. 589, Sec E, Sainik Colony, Near Galaxy College, Bahu, Chowadi, Jammu.	Open Merit
2.	JA2050701	Rohit Chib S/O S/o Narinder Chib, R/o H.No. 69, Paloura Chowk, Lane No. 3, Paloura, Near JK Bank ATM, Jammu.	Open Merit
3.	JA2060904	Zabeer Ahmed S/o Mohd Bashir, R/o 116, Naka Manjhari, Mendhar, Poonch.	Scheduled Tribe

Note:

- a) Posting orders of these appointees will be issued separately.
- b) The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- c) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

**By order.**

  
(Shahzad Azeem)  
Registrar General

No. 21743-58 of 2024/RG/NG Dated 03-06-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
6. Registrar Recruitment, High Court Main Wing, Srinagar

7. Director Finance, High Court Main Wing, Srinagar  
....for information
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for  
uploading the same on the official website of the High Court.
9. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the  
same.
11. S/Shri \_\_\_\_\_  
Computer Operator, for information and compliance.
12. Order Book

  
3/6/24  
Registrar General